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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.A No. 108/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Modern Mining Pvt Ltd	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. LAXMI DHAR SAHOO Modern mining (P) Ltd
ADVOCATE and others
Petitioner. Lohay
9/10/17

2. D K Meena Asstt Director
to RD (ER) Jemly

ORDER

Ld. Counsel for the petitioner and Mr. D.K.Meena, Asstt. Director from the Office of the Regional Director representing the Central Government are present.

Ld. counsel for the petitioner has filed affidavit of service, which may be taken on record. Assistant Director on behalf of the Central Government made a request for time for filing reply. Prayer is allowed. Two weeks' time is granted for filing reply with a copy in advance to the petitioner. Official Liquidator is hereby directed to file reply in the matter.

MANUFACTURERS AND COMMISSIONERS OF
INDIA LTD. - 2017

Petitioner is directed to serve a copy of this order to the Official Liquidator and file affidavit of service within 7 days from today.

List for hearing on 20/11/2017.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)

ORDER